

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF MAHALAXMI FASTENERS PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Mahalaxmi Fasteners Private Limited
2.	Date of incorporation of corporate debtor	28/07/2009
3.	Authority under which corporate debtor is incorporated / registered	ROC – Pune
4.	Corporate Identity No. of corporate debtor	U28991PN2009PTC134389
5.	Address of the registered office and principal office (if any) of corporate debtor	Karbhari Complex, Ring Road, Kasaba, Baramati, Maharashtra – 413102
6.	Insolvency commencement date in respect of corporate debtor	12th May, 2023
7.	Estimated date of closure of insolvency resolution process	7th November, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ms. Rekha Kantilal Shah IBBI/IPA-001/P-P00776/2017-18/11349  AFA No. AA1/11349/02/271023/104677 valid till 27th October, 2023
9.	Address and e-mail of the interim resolution professional, as registered with the Board	201, Leela Apartment, J K Paradise & Rajanand Complex, Off Eksar Road, Borivali (W), Mumbai – 400 092.  Email. : iprehashah@gmail.com

10.	Address and e-mail to be used for correspondence with the interim resolution professional	201, Leela Apartment, J K Paradise & Rajanand Complex, Off Eksar Road, Borivali (W), Mumbai – 400 092. Email:mahalaxmi.cirp@gmail.com
11.	Last date for submission of claims	26th May, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a>  Physical Address : As mentioned in Point No. 10.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Mahalaxmi Fasteners Private Limited on 12th May, 2023.

The creditors of Mahalaxmi Fasteners Private Limited, are hereby called upon to submit their claims with proof on or before 26th May, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No.12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA – **Not Applicable**

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional : Rekha K. Shah  
Date and Place: : 14th May, 2023, Mumbai  
IBBI/PA-001/P-P00776/2017-18/11349  
AFA No. AA1/ 11349/02/271023/104677- valid till 27th October, 2023